

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.210
TO BE ANSWERED ON 4TH FEBRUARY, 2025

ONE NATION ONE RATION CARD SCHEME

210 SHRI C. VE. SHANMUGAM:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) whether Government has any plans to implement One Nation One Ration Card scheme;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether Aadhaar seeding of ration cards have been completed in the country, especially in the State of Tamil Nadu;
- (d) if so, the details thereof; and
- (e) further steps taken by Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The nationwide portability of ration cards, popularly known as One Nation One Ration Card (ONORC) has been implemented in all 36 States/UTs. ONORC initiative is proving to be beneficial especially to the migrant labourers, internally displaced persons (IDPs) etc. who frequently change their place of dwelling in search of temporary employment. Under the initiative, the NFSA beneficiaries are empowered to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card/Aadhaar card with biometric authentication on an electronic Point of Sale (ePoS) device. ONORC also enables the family members of such migrant NFSA beneficiaries to lift the part / balance foodgrains on the same ration card, back home (in the village/hometown).

(c) to (d): Aadhaar seeding of ration cards have been completed in the country (including Tamil Nadu State). Presently, 99.8% ration cards are seeded with Aadhaar number at national level and 100% ration cards are Aadhaar seeded in Tamil Nadu State. Further, this Department has extended the timeline given to the States/UTs, under the Notification dated 08/02/2017 (as amended from time to time) issued in exercise of Section-7 of the Aadhaar Act 2016, for completing the Aadhaar seeding of ration cards up to 31.03.2025.
